

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


C.P. No.41/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

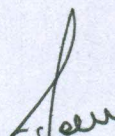
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Mohammad Abid Hussain & Anr-Versus-Madina Builtech Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOWDHURY, ADV }
2. PATITA PARSON BISWAS, ADV } Respondents


27/11/17


1. Shaunak Mitra
2. Saumik Ghose
3. Saumik Kundu } Petitioners



28/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 19/01/2018. Interim order, if any, shall remain effective till next date of hearing.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)